

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2015

ANSWERED ON:22.11.2010

EMPLOYMENT UNDER MGNREGS

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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of unemployed persons amongst poor rural population;
- (b) whether the Government maintains any register for identifying unemployed persons;
- (c) if so, the details thereof, State-wise;
- (d) if not, the reasons therefor;
- (e) whether the poor unemployed persons are not getting employment under Mahatma Gandhi National Rural Employment Guarantee Scheme;
- (f) if so, the reasons therefor along with the mechanism set up by the Government in this regard; and
- (g) the steps/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (d): The Ministry of Rural Development does not maintain data of unemployed persons amongst rural poor nor maintains any register for identifying unemployed persons.

(e) to (g): No Sir, the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) provides 100 days of guaranteed wage employment in a financial year to every registered rural household whose adult members volunteer to do unskilled manual work on demand. As per reports received from States, 3.39 crore households were provided employment during 2007-08, 4.51 crore households during 2008-09 and 5.25 crore households during 2009-10.